the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Foundation.

[Placed in Library. See No. L.T. 7053/17/22]

## Notification of the Ministry of Cooperation

सहकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा): महोदय, मैं राष्ट्रीय सहकारी विकास निगम अधिनियम, 1962 की धारा 22 की उप धारा (3) के अधीन राष्ट्रीय सहकारी विकास निगम (संशोधन) नियम, 2022 को प्रकाशित करने वाली सहकारिता मंत्रालय की अधिसूचना संख्या सा.का.नि. 42 (अ), दिनांक 24 जनवरी, 2022 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 7054/17/22]

## Reports and Accounts of various Organisations for various years and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (सुश्री प्रतिमा भौमिक) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

- (i) (a) Annual Report and Accounts of the Helen Keller's School for the Deaf, Kadapa, Andhra Pradesh, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above School.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7055/17/22]

- (ii) (a) Annual Report and Accounts of the Chaitanya Institute for the learning Disabled, Vizianagaram, Andhra Pradesh, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7056/17/22]

- (iii) (a) Annual Report and Accounts of the Jibanjyoti Welfare Association for Mentally and Physically Handicapped, Dhenkanal, Odisha, New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Association.